

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 17  
CA No. 33/425/JPR/2020  
Under Section 425 of  
Companies Act, 2013

**In the matter of:**

**Mr. Shanti Lal Maroo**

...Petitioner

**Versus**

**M/s American International Health Management Ltd. & Ors.**

... Respondents

**Coram: HON'BLE MR. AJAY KUMAR VATSAVAYI, JUDICIAL MEMBER  
HON'BLE MR. RAGHU NAYYAR, TECHNICAL MEMBER**

**ORDER**

The matter is adjourned to 12.08.2021.

Sd—

(Raghu Nayyar)  
Technical Member

Sd—

(Ajay Kumar Vatsavayi)  
Judicial Member

July 13, 2021  
H.A